## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:9 ANSWERED ON:21.07.2015 Naxal and Terrorist Activities Devi Smt. Rama;Shinde Dr. Shrikant Eknath

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has reviewed the anti-naxal operations/policies and development programmes in the Left Wing Extremism affected regions and if so, the details thereof along with the funds spent under each of the said programmes during each of the last three years and the current year, State-wise;

(b) the details of naxal, extremist and terrorist attacks and loss of life and damage to property reported during the said period, Statewise;

(c) the number of naxals and terrorists killed and arrested during the said period, State-wise;

(d) the efforts made by the Government to hold talks with the said extremist organisations and bring them back into the mainstream of the society; and

(e) the measures taken by the Government to root out separatism and extremism from the country?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFFERED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. \*9 FOR 21.07.2015

(a): The Government has been regularly reviewing and monitoring the anti naxal operations/policies and development programmes in the LWE affected regions. The State-wise details of funds released during the last three years and the current year (as on 15.7.2015) under major security and developmental programmes such as Security Related Expenditure (SRE), Special Infrastructure Scheme (SIS), Scheme for construction/strengthening of Fortified Police Stations, Additional Central Assistance for LWE affected districts (ACA), Road Requirement Plan-I (RRP-I) are given at Annexures-I, II, III, IV and V, respectively.

(b) & (c): The State-wise details of LWE extremist and terrorist attacks in J&K & NE and in the hinterland of the country and loss of life in these incidents during the last three years and the current year (up to 30.6.2015) are given at Annexures-VI, VII and VIII respectively. While data on property damaged by the Left Wing

Extremists groups and militants in NE States are not maintained by this Ministry, the same in respect of State of J & K is given in Annexure-VIII.

(d): The Government would welcome talks/negotiations with such groups which categorically abjure violence, lay down arms and come to talks within the framework of the Constitution of India. In order to bring them into the mainstream, the surrender and rehabilitation schemes are implemented.

(e): The Central Government has adopted an integrated approach in the areas of security, development, enforcing rights and entitlements of local communities and public perception management. The Government has also put in place a multi¬pronged approach to prevent cross-border infiltration and terrorism, supplementing the efforts of the State Governments. Various measures such as deployment of Central Armed Police Forces, sharing of intelligence, financial assistance for strengthening of the local police forces and intelligence agencies are also undertaken.